

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

43. CP 3185/2018

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2021**

NAME OF THE PARTIES: - Nandu Finvest Pvt. Ltd.
V/s
RoC, Mumbai

Section 252(1) of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). Mr. Vipin Shrimali, Counsel appeared for the Petitioner. Heard, **Reserved for orders.**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)

JAGDISH